## Construction of Highways in Uttar Pradesh

†2000. SHRI RASHEED MASOOD: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that not even a single inch of highway has been constructed in Uttar Pradesh during the last year;
  - (b) the reasons for delay in construction of highways in Uttar Pradesh;
- (c) the number of highways whose construction work is running behind the schedule; and
  - (d) the action taken to expedite their construction?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA): (a) No, Sir.

(b) to (d) Construction work on eight number of National Highways in Uttar Pradesh is running behind schedule due to delay in pre construction activities like land acquisition, utility shifting, clearances from Railways etc. Continuous coordination with respective departments through review meetings is carried for expediting their construction.

## Allegations of arbitrary toll collection

†2001. SHRI DHARMENDRA PRADHAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government has received complaints about private companies collecting toll on various highways of the country, in contravention of the rules;
- (b) whether it is also a fact that this kind of arbitrariness by private companies is happening because of collusion between the National Highways Authority of India (NHAI) and private sector companies;
- (c) if so, the details of the complaints received by Government for arbitrary toll collections on National Highways by companies during past two years, Statewise and company-wise; and
- (d) the details of the steps taken by Government for cancelling the licences of the culprit companies?

<sup>†</sup> Original notice of the question was received in Hindi.